

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

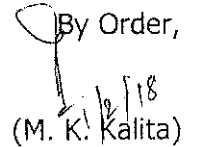
No. HC. XXXVII-15/2017/36 /R. Cell

Dated Guwahati the 1st February, 2018

The Gauhati High Court has been pleased to call for **3 (three) photocopied sets of 5 (five) Judgments** [2(two) from Civil side and 3 (three) from criminal side], from the following Grade-III officers in connection with regular promotion from Grade-III to Grade-II of Nagaland Judicial Service.

Sl. No.	Names of officers
1.	Shri Nokshei Kano, Civil Judge (Junior Division), Tuensang
2.	Shri Phuleto Yeptho, Civil Judge (Junior Division), Mokokchung

The copies of judgments should reach the undersigned on or before **08.02.2018** during office hours.

By Order,

(M. K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No.HC. XXXVII-15/2017/ 36A /R. Cell
Copy to:

Dated Guwahati the 1st February, 2018

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admin./Judicial /Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for information of his Lordship.
4. The Registrar, Gauhati High Court, Kohima Bench, Nagaland for information and necessary action.
5. System Analyst, Gauhati High Court, Guwahati, for uploading the Notification in the official website of Gauhati High Court, immediately, under the caption "Notification dated 01.02.2018 regarding calling of judgments in connection with regular promotion from Grade-III to Grade-II of Nagaland Judicial Service".
6. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
7. P.S. to Hon'ble Mrs. Justice, Gauhati High Court, Guwahati, for her Ladyship's kind information.
8. Notice Board, Gauhati High Court.
9. Order File.


11/2/18

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati